Therefore, when I say that nothing will be taken down, it means absolutely no proceedings and the press shall not publish anything that has happened at that time. Yesterday some papers have done it. Therefore, I am sorry, I have to warn them.

### 12.07 hrs.

### PAPERS LAID ON THE TABLE

### Economic Survey

THE DEPUTY PRIME MINISTER AND THE MINISTER OF FINANCE (SHRI MORARJI DESAI): 1 beg to lay on the Table a copy of 'Economic Survey, 1967-68' [Placed in Library. See No. LT-199[68.]

## UNLAWFUL ACTIVITIES (PREVEN-TIONS RUES

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): I beg to lay on the Table a copy of the Unlawful Activities (Prevention) Rules, 1968, published in Notification No. S.O. 481 in Gaette of India dated the 5th February, 1968, under subsection (3) of section 21 of the Unlawful Activities (Prevention) Act, 1967. [Placed in Library]. See No. LT-200[68.]

# Annual Report of I.I.T. Madras

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): I beg to lay on the Table a copy of the Annual Report of the Indian Institute of Technology, Madras, for the year 1966-67. [Placed in Library. See No. LT-201/ 68.]

## Notifications under All India Services Act.

(i) G.S.R. 1906 published in Gazette of India dated the 30th December, 1967, making certain amendments to the schedule to the Indian Police Service (Fixation of Cadre Strength) Regulation, 1955.

- (ii) G.S.R. 1907 published in Gazette of India dated the 30th December, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (iii) G.S.R. 34 published in Gazette of India dated the 13th January, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules. 1954.
- (iv) G.S.R. 42 published in Gazette of India dated the 13th January, 1968.
- (v) The Indian Administrative Service (Pay) Amendment Rules, 1967, published in Notification No. G.S.R. 43 in Gazette of India dated the 13th January, 1968.
- (vi) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1967, published in Notification No. G.S.R. 44 in Gazette of India dated the 13th January, 1968.
- (vii) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1967, published in Notification No. G.S.R. 45 in Gazette of India dated the 13th January, 1968.
- (viii) G.S.R. 46 published in Gazette of India dated the 13th January, 1968, making certain amendments to the Indian Administrative Service (Fixation of Cadre Strength) Regulations 1955.
- (ix) G.S.R. 47 published in Gazette of India dated the 13th January, 1968, making certain amendments to Schedule III to the

- [Shri Vidya Charan Shukla] Indian Administrative Service (Pay) Rules, 1954.
- (x) The Indian Administrative Service (Cadre) Amendment Rules, 1967, published in Notification No. G.S.R. 48 in Gazette of India dated the 13th January, 1968.
- (xi) The Indian Administrative Service (Recruitment) Amendment Rules, 1967, published in Notification No. G.S.R. 49 in Gazette of India dated the 13th January, 1968.
- (xii) G.S.R. 50 published in Gazette of India dated the 13th January, 1968, making certain amendments to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.
- (xiii) G.S.R. 52 published in Gazette of India dated the 13th Janunary, 1968, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xiv) The Indian Administrative Service (Recruitment) Amendment Rules, 1967, published in Notification No. G.S.R. 53 in Gazette of India dated the 13th January, 1968.
- (xv) G.S.R 54 published in Gazette te of India dated the 13th January 1968, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xv1) G.S.R. published in Gazette of India dated the 13th Janury, 1968, making certain amendments to the Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
  - (xvii) G.S.R. 56 published in Gazette of India dated the 13th January, 1968, making certain amendments to the Indian Ad-

**ministrative Service** (Fixation of Cadre Strength) Regulations, 1955.

- (xviii) G.S.R. 57 published in Gazette of India dated the 13th January, 1968, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xix) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1967, published in Notification No. G.S.R. 58 in Gazette of India dated the 13th January, 1968.
- (XX) The Indian Administrative Service (Pay) Amendment Rules, 1967, published in Notification No. G.S.R. 59 in Gazette of India dated the 13th January, 1968.
- (xxi) The Indian Administrative Service (Firation of Cadre strength) Amendment Regulations, 1967, published in Notification No. G.S.R. 60 in Gazette of India dated the 13th January, 1968.
- (xxii) G.S.R. 61 published in Gazette of India dated the 13th January, 1968.
- (xxiii) G.S.R. 63 published in Gazette of India dated the 13th January, 1968, containing corrigendum to G.S.R. 177 dated the 11th February, 1967.
  - (xxiv) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1968, published in Notification No. G.S.R. 100 in Gazette of India dated the 20th January, 1968.
  - (xxv) G.S.R. 102 published in Gazette of India dated the 20th January, 1968, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
  - (xxvi) G.S.R. 103 published in Gazette of India dated the 20th

January, 1968, making certain amendments to the Indian Administrative Service (Fixation of Cadre Strength) Regulation, 1955.

- (XXVii) The Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations 1968, published in Notification No. G.S.R. 104 in Gazette of India dated the 20th January, 1968.
- (xxviii) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1968, published in Notification No. G.S.R. 105 in Gazette of India dated the 20th January, 1968.
- (xxix) The Indian Administrative Service (Appointment by Promotion) Third Amendment Regulations, 1968, published in Notification No. G.S.R. 106 in Gazette of India dated the 20th January, 1968.
- (XXX) The Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1968, published in Notification No. G.S.R. 107 in Gazette of India dated the 20th January, 1968.
- (EXXi) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 1968, published in Notification No. G.S.R. 108 in Gazette of India dated the 20th January, 1968.
- (xxxii) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1968, published in Notification No. G.S.R. 109 in Gazette of India dated the 20th January, 1968.
- (xxxiii) The Indian Police Service (Appointment by Pormotion) Third Amendment Regulations, 1968, published in Notification

No. G.S.R. 110 in Gazette of India dated the 20th January, 1968.

- (XXXIV) The Indian Police Service (Appointment by Promotion, Fourth Amendment Regulations, 1968, published in Notification No. G.S.R. 111 in Gazette of India dated the 20th January, 1968.
- (XXXV) G.S.R. 149 published in Gazette of India dated the 27th January, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (XXXVI) G. S. R. 150 published in Gazette of India dated the 27th January, 1968, making certain amendments to Schedule III to the Indian Admistrative Service (Pay) Rules, 1954.
- (XXXVii) G.S.R. 183 published in Gazette of India dated the 3rd February, 1968, making certain amendments to the Indian administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (XXXVIII) G.S.R. 184 published in Gazette of India dated the 3rd February, 1968, making certain amendments to the Indian Administrative Service (Fixation of Cadre Strength Regulations, 1955.

Placed in Library, See LT-2/2/68.]

## Annual Report of Board of Trustees of Indian Museum Calcutta

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): I beg to lay on the Table a copy of the Annual Report of the Board of Trustees of the Indian Museum, Calcutta for the year 1966-67. [Placed in Library, See NO. LT-203]68].